

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1595-1A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the 15<sup>th</sup> March, 2021.

Sub:- **Casual Leave.**

Ref:- Letter No.DJK./ 3125, dtd. 09.03.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.03.2021, has been granted. Further, the Additional District & Sessions Judge No. 1, Kamrup(M), Guwahati, will remain in charge of your Court and office during your absence on that day.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/1596/1 dated 15.3.2021**  
Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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